

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 2376

TO BE ANSWERED ON THURSDAY, MARCH 20, 2025

ENCOURAGING PRIVATE PARTICIPATION IN SPACE SECTOR

2376. DR. SUMER SINGH SOLANKI:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government announced the reforms in 2020, whether Government has taken concrete steps to encourage private participation in the space domain;
- (b) if so, the details of the actions taken till now; and
- (c) the number of industries which have been promoted and the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

(a) to (c)

Yes sir, the Government is encouraging private-sector participation in space domain by taking following steps: -:

- i) Liberalized the space sector to allow Non-Government Entities (NGEs) to engage in full space activities.
- ii) The Indian National Space Promotion and Authorization Centre (IN-SPACE) is established to promote, enable, authorize, and supervise NGEs activities.
- iii) Established the Indian Space Policy - 2023, Norms, Guidelines & Procedures (NGP) and FDI policy to ensure regulatory clarity and foster a thriving space ecosystem.

- iv) Various schemes like Technology Adoption Fund (TAF), Seed Fund, Pricing Support, Mentorship, and Technical Labs to support startups and NGEs in space are being implemented, signed 78 MoUs with NGEs and issued 72 authorizations as on 31.12.2024.
- v) IN-SPACE is working towards establishing an Earth Observation (EO) System through PPP.
- vi) Technology transfer of Small Satellite Launch Vehicle (SSLV) to Indian companies is in progress.
- vii) Opportunities are being created for Indian entities to access orbital resources.
- viii) To encourage the start-ups, Govt has proposed to set up ₹1000 Crores Venture Capital Fund in the ensuing Financial Year.

A total of approximately 330 industries/startup/MSME are associated with IN-SPACE for enablement of their activities viz. authorization for space activities, Data dissemination, technology transfer, promotional activity, access to IN-SPACE Technical Centre and ISRO test facilities etc.
